

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	02	4387430992	02	4387430992	--	--	--	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)	01	50095774	--	--	--	50095774	--	5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	02	151067542	02	602343	150465199	--	--	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	07	2624873069	07	2405204200	219668869	--	--	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
<b>Total</b>										

**Annexure-1**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						

**Annexure-2**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Industries Commissioner Gujarat	22/03/2021	3408859863	3408859863	Unsecured	--	No	100	--	--	--	--	--
2	Gujarat Industrial Development Corporation	19/03/2021	978571129	978571129	Unsecured	--	Yes	--	--	--	--	--	--

**Annexure – 3**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						

**Annexure – 4**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						

**Annexure – 5**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
01	Vishal Thakker		30/04/2021	50095774	--	operational creditors (Workmen)	No	--	--	--	--	50095774	--

**Annexure – 6**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
1															
2															

**Annexure – 7**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on:-09/12/2021**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1.	Municipal Corporation of Greater Mumbai	State	28/03/2021	602342	602342	operational creditors	--	--	--	--	--	--	--	--	--	--
2.	Ministry of Finance (CBIC), Assistant Commissioner, Custom Division, Bhavnagar*	State	03/11/2021	150465200	1	operational creditors	---	--	--	--	150465199	--	--	--	--	-

**\*Note:-Against claim of Rs.15,04,65,200/- corporate debtor has filed appeal before Customs Appellate Authority. Due to pendency of the matters before the authority and due to the matter being under dispute, the entire claim amount has been considered with a notional amount of Re. 1 (Indian Rupee One only), relying upon the Hon'ble Supreme Court judgement in the matter of Essar Steel India Limited, Committee of Creditors v. Satish Gupta & Ors. [Reported in (2020) 8 SCC531] Para 155. Till the outcome of the litigation the said amount will be treated as contingent liability.**



**Annexure – 8**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gujarat Maritime Board	22/03/2021	63224892	63224892	operational creditors	--	--	Yes	--	--	--	--	--	--
2	Arcadia Shipping & Trading Co.	17/03/2021	81714756	81714756	operational creditors	--	--	No	--	--	--	--	--	--
3	Larsen & Turbo Limited	19/03/2021	424279514	424279514	operational creditors	--	--	No	--	--	--	--	--	--
4	Integrated Headquarters Ministry of Defence (Navy), New Delhi	22/03/2021	1792400000	1792400000	operational creditors	--	--	No	--	--	--	--	--	--
5	Shoft Shipyard Private Limited	02/04/2021	42495593	42495593	operational creditors	--	--	No	--	--	--	--	--	--

6	Smit Engineering	10/05/2021	1089444	1089444	operational creditors	--	--	No	--	--	--	--	--	--
7	Interocean Navigation Limited*	22/07/2021	219668870	1	operational creditors	--	--	No	--	219668869	--	--	--	Refer note below

**\*Note:-Against claim of Rs.21,96,68,870/- corporate debtor has filed appeal before gujarat high court against order of bhavnagar civil court before CIRP Date i.e 08/03/2021.Due to pendency of the matters before the authority and due to the matter being under dispute, the entire claim amount has been considered with a notional amount of Re. 1.**

**Annexure – 9**

**Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						